

STATEMENT

Sl. No.	Name of the scheme	Proposals of State Government (Rs. in lakhs)
1	Investigation & Survey	9.4
2	Koyna H.E. Project Stage I	
3	Koyna H. E. Project Stage II including the Dam power house	} 433.00
4	Viatharana H.E. scheme	
5	Purna project (hydro part)	28.1
6	Sahasrakunda H. E. Project	16.5
7	Western Maharashtra Extension	266.00
8	Vidharba grid extension	332.00
9	Khandesh Maharashtra Electrification	447.00
10	Rural electrification	307.00
11	Acquisition of licences undertakings	25.00
12	Inter-State link	7.00
13	Sholapur Electric Undertaking	7.00
14	Chandni-Bhusaval 132 KV link line	
15	New Thermal Station at Nasik	
TOTAL		1898.00

(b) No. The scheme does not find place in the Third Plan of the State.

(c) Does not arise. However, the State Government had proposed in October, 1962 a new Thermal Station with a capacity of 60 MW at Ganga Khed in Parbhani District for completion in the current Plan. A Project Report for the scheme has been submitted by the State Government and is under examination of the Central Water and Power Commission.

Rural Electrification in Kerala

1052. { Shri A. V. Raghavan:
Shri Pottakkatt:

Will the Minister of Irrigation and Power be pleased to state:

(a) the amount allotted to Government of Kerala for Rural electrifica-

tion during the Third Five Year Plan; and

(b) the details of the proposals submitted by the Government of Kerala and the assistance given during the past three years?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) A sum of Rs. 4 crores has been allocated for rural electrification in the State during Third Five Year Plan.

(b) The details of the loans asked for by the State Government and the amounts sanctioned during the last three years are given below:—

Year	Amount Loan asked for sanctioned	
	Rs.	Rs.
1960-61	Nil.	Nil.
1961-62	35,65,127	35,65,000
1962-63	83,06,000	Under consideration.

12.12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The Minister of Health (Dr. Sushila Nayar): I beg to lay on the Table a copy of Annual Accounts of the All-India Institute of Medical Sciences, New Delhi, for the year 1961-62 along with the Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library, See No. LT-1005/63].

CENTRAL SALES TAX (REGISTRATION AND TURNOVER) AMENDMENT RULES

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):